

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.A. 217/C-II/2017 in C.P. 99(ND)2013

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.05.2018.

NAME OF THE COMPANY: Vijay Julka V/s. M/s. Supriya Pharmaceuticals Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 424(3)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Sermon Rawat and Mr. Parikshit Goyal, Advocates for Petitioner

ORDER

No time left. Renotify this case on 5th June, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)